

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.15/2016

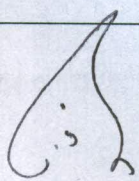
Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

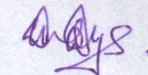
Name of the Company	Shankar Sharma & Ors.-Versus-Astha Nursing Home Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Rectrobaro Mitra, Adv
2. Swapna Chakraborty, Adv
3. Srikanta Sharma, Adv

petitioners

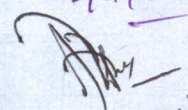

22/11/2017

1. MR. DIBANATH DEY, Adv.
2. MR. J. PATNAYAK, Adv.

Respondent Nos- 1 to 15. 
22/11/2017

1. PATITA PARAN BISWAL, Adv

f-16 & 17


22/11/17

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 17 are present.

I.A. No. 484/LB/2017 and No. 485/KB/2017 has been filed by the respondents. Reply may be filed against both the I.As within 2 weeks with a copy in advance to the opposite parties. Thereafter rejoinder, if any, may be filed

within 1 week with a copy in advance to the opposite parties.

List both the I.As on 19/12/2017 for disposal along with the main C.P.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)